

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.44(11)(a) –HC/2019/ 2834

Dated, Agartala, the 5th February, 2019

NOTIFICATION

The Hon'ble High Court has been pleased to designate the following officers in respect of the High Court and the Courts subordinate thereto as Grievance Redressal Officers for addressing the complaints received from the visually handicapped lawyers and lawyers with other disabilities practising in the High Court and Courts subordinate thereto with regard to the accessibility barriers.

Sl.No.	Particulars of the officers designated as Grievance Redressal Officer with name of the District	Name of the Court Complex
01	Deputy Registrar(Judicial)-cum-CPC	High Court of Tripura
02	(i) Addl. CJM-cum-Civil Judge (Sr.Div.),Agartala in West Tripura Judicial District	Court of District & Sessions Judge, Agartala.
03	(i) CJM-cum-Civil Judge (Sr.Div), Dharmanagar in North Tripura Judicial District	Court of District & Sessions Judge, Dharmanagar, North Tripura Judicial District
	(ii) SDJM-cum-Civil Judge(Jr.Div.), Kanchanpur in North Tripura Judicial District.	Court of The SDJM-cum-Civil Judge(Jr.Div.), Kanchanpur
04	(i) CJM-cum-Civil Judge (Sr.Div.), Kailashahar, in Unakoti Judicial District	Court of the CJM, Kailashahar in Unakoti Judicial District
	(ii) SDJM-cum-Civil Judge (Jr.Div.), Kamalpur	Court of the SDJM Court Complex, Kamalpur
05	(i) CJM-cum-Civil Judge(Sr.Div), Udaipur in Gomati Judicial District	Court of District & Sessions Judge, Udaipur, Gomati Judicial District
	(ii) Civil Judge (Jr.Div.)-cum-JM 1 st Class, Amarpur in Gomati Judicial District.	Court of the SDJM, Amarpur, Gomati Judicial District.
06	(i) CJM-cum-Civil Judge (Sr.Div.), Belonia in South Tripura Judicial District	Court of District & Sessions Judge, Belonia, South Tripura Judicial District
	(ii) Civil Judge (Jr.Div.)-cum-JM 1 st Class, Sabroom in South Tripura Judicial District	Court of the SDJM, Sabroom, South Tripura Judicial District
07	CJM-cum-Civil Judge(Sr.Div), Ambassa in Dhalai Judicial District.	Court of District & Sessions Judge, Ambassa
08	(i) CJM-cum-Civil Judge(Sr.Div), Sonamura in Sepahijala Judicial District	Court of District & Sessions Judge, Sepahijaja at Sonamura
	(ii) SDJM-cum-Civil Judge(Jr.Div.), Bishalgarh in Sepahijala Judicial District	Court of SDJM, Bishalgarh
09	CJM-cum-Civil Judge(Sr.Div), Khowai in Khowai Judicial District	Court of District & Sessions Judge, Khowai, Khowai Judicial District.
10	SDJM-cum-Civil Judge(Jr.Div.), Gandacherra in Dhalai Judicial District	Court of SDJM-cum-Civil Judge (Jr.Div.), Gandacherra in Dhalai Judicial District
11	SDJM-cum-Civil Judge(Jr.Div.), Longthrai Valley in Dhalai Judicial District	Court of SDJM-cum-Civil Judge (Jr.Div.), Longthrai Valley in Dhalai Judicial District

By order,
Sd/-
(S.G.Chattopadhyay)
Registrar General

No.F.44(11)(a) –HC/2019/2835-99

Dated, Agartala, the 5th February, 2019

Copy to:-

1. The Secretary General of the Hon'ble Supreme Court of India.
2. The Advocate General, Tripura.
3. The President / Secretary, Tripura High Court Bar Association, Agartala.
4. The Chairman, Bar Council of Tripura.

5. The LR & Secretary, Law Department, Government of Tripura, Agartala.
6. The President/Secretary, Tripura Bar Association, Agartala.
7. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
8. All the Presidents, District/Sub-divisional Bar Associations in Tripura.
9. **The District & Sessions Judge**, South Tripura Judicial District, Belonia/ West Tripura Judicial District, Agartala/ Gomati Judicial District, Udaipur/ North Tripura Judicial District, Dharmanagar /Khowai Judicial District, Khowai/ Dhalai Judicial District, Ambassa/ Sepahijala Judicial District, Sonamura/ Unakoti Judicial District, Kailashahar/ with a direction to circulate the same among the Judicial Officers of their district.
10. **The Judge, Family Court**, Udaipur, Gomati Judicial District/Agartala, West Tripura Judicial District/ Kailashahar, Unakoti Judicial District with a direction to circulate the same among the Judicial Officers working under them.
11. The Member Secretary, Tripura State Legal Services Authority, Agartala.
12. The Registrar (Vigilance), High Court of Tripura, Agartala.
13. The Registrar (Judicial), High Court of Tripura, Agartala.
14. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala.
15. The Registrar (Admn.), High Court of Tripura, Agartala.
16. The Joint Registrar, High Court of Tripura, Agartala.
17. All Deputy Registrars, High Court of Tripura, Agartala.
18. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala.
19. The Secretary attached with the Registrar General, High Court of Tripura, Agartala.
20. All Assistant Registrars, High Court of Tripura, Agartala.
21. All Superintendents, High Court of Tripura, Agartala.
- ✓ 22. The Programmer, Computer Section, High Court of Tripura, Agartala with a request to upload the same in the official website of the High Court of Tripura.
23. No.F.45(31)-HC.



Registrar General